

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20633/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in WA No. 55113/2015 passed by the High Court of Judicature at Allahabad)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS.

Respondent(s)

(IA No. 73044/2017 - EXEMPTION FROM FILING O.T.
IA No. 153163/2022 - EXEMPTION FROM FILING O.T.
IA No. 1131/2020 - EXEMPTION FROM FILING O.T.
IA No. 81437/2017 - EXEMPTION FROM FILING O.T.
IA No. 81434/2017 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 73042/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 23-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s)

Mr. Sanjay Kumar Visen, AOR
Ms. Ritu Rastogi, Adv.
Mr. Akshat Mahajan, Adv.

For Respondent(s)

Mr. Abhishek Singh, AOR

Mr. Sanjay Kumar Tyagi, AOR
Mr. Sunil Kumar Tomar, Adv.
Mr. Sanjay Kumar, Adv.
Mr. Parvesh Tyagi, Adv.
Mr. Abhishek Tyagi, Adv.
Mr. Ankur Tyagi, Adv.

Mr. S.D. Singh, Adv.
Ms. Shweta Sinha, Adv.
Mr. Ram Kripal Singh, Adv.
Mr. Siddharth Singh, Adv.
Ms. Bharti Tyagi, AOR

Mr. Mritunjay Kumar Sinha, AOR
Mr. Amitesh Kumar, Adv.
Ms. Priti Kumari, Adv.
Mr. Mrinal Kishor, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List for directions on 30th January, 2024

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER